

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3420  
ANSWERED ON:14.12.2011  
THREATS TO AIRPORTS  
Sugumar Shri K.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Airports Authority of India (AAI) and the Directorate General of Civil Aviation (DGCA) had received inputs regarding threat to many airports in the country;
- (b) if so, the details thereof during each of the last three years and the current year, airport-wise;
- (c) whether the AAI had taken adequate security steps to thwart any attempt; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) & (b): Yes, Madam. The details of threats received by Bureau of Civil Aviation Security (BCAS) airport-wise during the last three years and the current year are as under-

Year	No. of Threat Messages	Airport
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2008	18	imphal, Bangalore, Chandigarh, Agartala, Delhi.
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2009	16	Delhi, Chandigarh, Jarnmu, Kolkata & Imphal.
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2010	19	Bangalore, Khajuraho, Koikata.
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2011	26	Kolkata, Bangalore, Kanpur, Aurangabad & Mumbai.
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(c) & (d): Airports Authority of India (AAI) has taken adequate security steps to handle any threat. Some of the major steps taken by AAI on the directives of the Government are :-

- (i) City side counter terrorist measures and placement of QRTs;
- (ii) Strict access control to regulate entry into terminal building, airside operational area and other aviation facilities;
- (iii) Stringent enforcement of all anti-sabotage measures;
- (iv) Intensive checking of vehicles entering car parks to preclude possibility of car bomb attacks;
- (v) Enhanced screening of passengers, staff and visitors;
- (vi) Stringent secondary screening of passengers before boarding;
- (vii) Enhanced screening and protection of hold baggage, cargo, catering, mails etc.

- (viii) Surveillance through CCTV as well as manual surveillance in and around the terminal buildings and operational areas;
- (ix) Nakas at the approach road to airport for random checking of vehicles, person, articles;
- (x) All unattended articles to be reported and checked;
- (xi) Enhanced surveillance during the operational hours;
- (xii) Extra security measures for perimeter patrolling and guarding of funnel area during operational hours;
- (xiii) Any other security measures based on the local intelligence inputs.